IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(THROUGH VIRTUAL MODE)

CMAM No.52/2010

National Insurance Company Ltd.

...Appellant(s)

Through: Mr. J. A. Kawoosa, Advocate.

Vs.

Gulam Nabi Zargar & Ors.

...Respondent(s)

Through: Mr. Mir Manzoor, Advocate.

CORAM: Hon'ble Mr. Justice Sanjay Dhar, Judge

(ORDER) 08.06.2020

Learned counsel for the respondents submits that he is not able to trace out his brief and that the Registry be directed to provide him the digital file.

Learned counsel for the respondents shall approach the Registrar Judicial who shall provide him the digital file.

List again on 15th June, 2020.

(Sanjay Dhar) Judge

Srinagar 08.06.2020 "Bhat Altaf, PS"